

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2213/97

(3)

New Delhi, this the 29th day of September, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

Inspector Hari Ram Malik,
No. D-1/800,
s/o Shri Late Harbans Lal,
Presently posted in Sepcial Cell
(SB-II), c-2/P.S. Sarai Rohilla,
Delhi.

...Applicant

(By Advocate: Shri Shankar Raju)

Versus

Union of India through

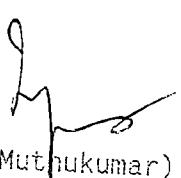
1. Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Commissioner of Police,
Police Head Quarters, IP Estates,
MSO Building, New Delhi.
3. Shri S. Rama Krishnan,
Sr. Addl. Commissioner of Police,
Intelligence, Police Head Qtrs.,
MSO Building, I.P. Estate,
New Delhi.

..Respondents

(By Advocate: Shri Arun Bhardwaj)

O R D E R (ORAL)
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

It has been stated that the grievance of the applicant has already been made and in the circumstance this OA may be disposed of as infructuous. Ordered accordingly.


(K. Muthukumar)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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